I. No.	Trade											Surplus			
31 . 1	RTO	•	•	•	•	•	•	•	•	•	•	· ·			
2.	Med/Asstt.	•				•			٠.	· .	· . ·	••			
3. 1	Misc. Trades		•	•	•	•	•	•	•		•	••			
	Total										154				
	Deficiency										40 Airme				
		Total	surplu	19								114			

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Police Firings

466. SHRI CHITTA BASU: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of firing by Police in different States during 1980 and 1981 (till date) State-wise;

(b) the number of 'encounters' during the same period;

(c) the number of casualties under (a) and (b) above; and

(d) the number of judicial and Magisterial inquiries ordered?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI YOGENDRA MAKWANA): (a) to (d). The information is being collected from the State Governments and Union territories and will be placed on the Table of the House.

Installation of more Nuclear Reactors

467. SHRI ATAL BIHARI VAJ-PAYEE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that there is a plan to instal 22 nuclear reactors by 2,000 A. D.; (b) if so, the names of places selected for their installation;

(c) is it also a fact that six nuclear reactors of 235 M.W. capacity are to be installed in the Sixth Plan; and

(d) if so, the names of the places selected for the same, progress made so far and power generation schedule and the estimate cost of production in each case?

STATE IN THE MINISTER OF THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ELECTRONICS AND ENVIRONMENT (SHRI C. P. N. SINGH): (a) to (d). The Nuclear Power development programme has to be integrated with hydel and thermal power programmes and finalised in consultation with the Planning Commission. This has been done for the five year plan period 1980-85 with a provision to start work on six nuclear reactors of 235 MWe each. Of these, sanction has been issued for two reactors to be set up at Kakrapar near Surat in Gujarat for the Western Region at the cost of Rs. 382.52 crores with a completion period of 125 months from the date of financial sanction. A site selection committee has been set up to make recommendations for the other stations.